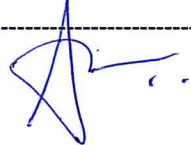


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or<br>C.A. No. | T.P. No.    | Purpose | Section | Name of the Parties<br>M/s. / Mr.                                    |
|-------------------------|-------------|---------|---------|--|
| CP 48/11                | TP<br>29/16 | Hearing | 397-398 | Arun K. Hitkari vs.<br>Hitkari Land and Finance (P) Ltd. & 4<br>Ors. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE  |
|---------|-------------------------------------|------------------------|--|
| 1.      | Aishwarya                           | Petitioner             |  |

Counsel for petitioner is present. She has not collected notices from the Registry for service on R-3 and R-4. She is again directed to collect from the Registry and serve it on R-3 and R-4.

List it on 31.10.2017.

  
MEMBER (J)